

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1858
ANSWERED ON:23.08.2012
VACANT POSTS IN VMCS
Tagore Shri Manicka

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a number of posts of non-official members and NGOs who are nominated to the State Level Vigilance and Monitoring Committees (VMCs) are still lying vacant;
- (b) if so, the details thereof, State-wise including the State of Tamil Nadu in each category;
- (c) the reason for not filling these vacancies so far; and
- (d) the time by which these vacancies are likely to be filled?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Yes, Sir.
- (b): Details of existing vacancies for non-official members and NGOs in the State level VMCs of various States of the country, including Tamil Nadu, State-wise, are at Annexure.
- (c): The guidelines for nomination of non-official members and NGOs to State level VMCs stipulate certain qualifying requirements for these members and only applications received against open advertisement would be considered. The advertisement issued last time did not fetch enough suitable applicants to fill up the vacancies. These qualifying requirements have been included in the Guidelines for Vigilance & Monitoring Committees, which are available on the Ministry's website www.rural.nic.in
- (d): Filling up the vacancies depends on the availability of willing and qualified applicants.